

1	2	3
		<i>Pay Scale</i> Rs.
8.	Film Editor/Sound Recordist/Production Asstt./ Production Asstt. (Set Erection)/Production Asstt. (Animation)/Production Asstt. (Photographer)/Graphic Artist/Floor Manager/Property Asstt./ Make-up Assistant/Instrumentalist (Jr. Grade)/ Scrier Film Processor	425-750
9.	Film Librarian (News)	330-560
10.	Film Asstt./Film Projectionist/ Lighting Asstt./Film Processor/ Craftsman (Carpenter/Painter/Tailor)	330-480
11.	Library Assistant	290-500
12.	General Assistant	260-400
13.	Sports Producer	1200-p.m. consolidated inclusive of allowance.

#### Publication of Number of Copies by Newspapers

1945. SHRI SYED SHAHABUDDIN;  
DR. SARUP SINGH:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) the number of newspapers which have so far complied with the Government order to publish prominently the number of copies of the previous issue;

(b) whether some newspapers have challenged the order in a court of law and obtained an interim stay order;

(c) the rationale behind the order;

(d) whether the Government inspection machinery cannot be tightened to check the number of copies actually printed promptly; and

(e) whether Government propose to revise of the order?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI ARIF MOHAMMED KHAN): (a) According to the information available with the Registrar of Newspapers for India, the number of such newspapers is 32.

(b) No such instance has come to the notice of the Government.

(c) The order has been issued with a view to monitoring the consumption of newsprint by newspapers.

(d) while all efforts are made for checking the circulation of newspapers by the Inspection Teams of the Registrar of Newspapers for India, it is not possible to check the circulation of all the newspapers regularly and at frequent intervals because of limitation of resources.

(e) The position will be reviewed after six months after the newspaper industry has started complying with the revised Newsprint Control Order, if it is found that the newspapers are facing genuine hardship entirely due to this order.

#### Coverage of Parliamentary Proceedings in Newspapers

1946. SHRI SHIVA CHANDRA JHA: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether it is a fact that the proceedings of Parliament are given due coverage in the Indian newspapers;

(b) if so, what are the details thereof;